

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.6198-6199 OF 1999@@  
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AMITA DUDHORIA

Appellant (s)

VERSUS

GOUTAM DUDHORIA & ORS.

Respondent (s)

(With Office Report)

WITH

C.A. No.6200/1999

(With Office Report)

Date : 19/02/2003 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. K.V. Vijaykumar, Adv.

Ms. Binu Tamta, Adv.

For Respondent (s) Mrs. Sumita Mukherjee, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R  
.SP2

It is submitted by the learned counsel for the parties  
that the matter is likely to be settled and to enable them  
to make terms of settlement they pray for time.

List these appeals after two weeks.

.SP1

(A.S. Bisht)  
Court Master

(Shelly Sengupta)  
Court Master